

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1512 OF 2019 IN APPEAL NO. 225 of 2018 &
IA NO. 128 OF 2019

Dated : 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

D.B. Power Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors

...Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana
Mr. Tejasv Anand

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

Mr. Aashish Anand Bernard
Mr. Paramhans for R-5

Ms. Vaishnavi V. for TANGEDCO

ORDER

List the matter in cause title 'For amendment' on **24.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson